

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3412
ANSWERED ON:18.03.2013
SEZS FOR HORTICULTURE PROMOTION
Krishnaswamy Shri M.;Tandon Annu

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to introduce special schemes to promote horticulture products from North-Eastern Region in India;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to set up a fully export oriented Special Economic Zones (SEZs) in the North East exclusively for the growing horticultural sector;
- (d) if so, the details thereof; and
- (e) whether the manufacturers supplying goods to the SEZ units are eligible to claim excise rebate and if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) to (d): Special Economic Zones (SEZs) Act, 2005 and Rules framed there under do not specifically contain provisions for promotion of horticulture products in North-Eastern Region in India, however, Rule 5(2) of the SEZ Rules, 2006 prescribes a lower minimum land area requirement for setting up of a multi-product and a specific sector SEZ in Assam, Meghalaya, Nagaland, Arunachal Pradesh, Mizoram, Manipur, Tripura, Himachal Pradesh, Uttaranchal, Sikkim, Jammu and Kashmir, Goa or in a Union Territory.

(e): Yes Madam. The manufacturers supplying goods to the SEZ units are eligible for exemption of Central Excise duty as per provisions of SEZ Rules.